

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V
(Special Bench)

Item No.-506
IB-646/PB/2021

IN THE MATTER OF:

COL Gautam Mullick & Ors.

....Applicant

Vs.

M/s. Grand Venezia Commercial Towers Pvt. Ltd. &
Bhasin Infotech and Infrastructure Pvt. Ltd.

.....Respondent

SECTION

U/s 7 IBC

Order delivered on 13.03.2023

CORAM:

**SHRI ASHOK KUMAR BHARDWAJ,
HON'BLE MEMBER (JUDICIAL)**

**DR. BINOD KUMAR SINHA,
HON'BLE MEMBER (TECHNICAL)**

PRESENT:

For the Applicant : Mr. Shekhar Gupta, Mr. Shashank Upadhyay, Mr. M.P. Sahay, ms. Awanitika, Mr. Sachin Kharb, Advs.
For the Respondent : Ms. Neha for R 2
Mr. Apoorv Agarwal, Mr. Aman Raj Singh for R 1
(GVCTPL)

ORDER

List the matter before the Regular Bench on **31.03.2023**.

S/d-
(DR. BINOD KUMAR SINHA)
MEMBER (T)

S/d-
(ASHOK KUMAR BHARDWAJ)
MEMBER (J)